

IN THE MATTER OF CORPORATE INSOLVENCY RESOLUTION PROCESS OF VMN STONES PRIVATE LIMITED
CIN : U14101RJ2019PTC066935
DATE OF COMMENCEMENT OF CIRP : 01ST JULY 2026

LIST OF CREDITORS
SUMMARY AS ON 22nd July 2026

Filing under Clause (ca) of sub- regulation (2) of Regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2021

List of Operational Creditors (other than Employees and Workmen and Government dues)
(Amount in Rs.) as per Annexure -8

SI NO	Name of the Creditor	Identification No (CIN/PAN)	Details of Claims Received		Details of Claims Admitted						Amount of Contingent Claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount Covered by Security Interest	Amount Covered by Guarantee	Whether Related Party?	% of Voting Share in COC					
1	Maheshwari Power Control Private Limited	U29300RJ2020PTC072632		34,727	28,006	Operational Debt	0.00	0.00	no	0	0	0	6,721	0.00	-